## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 90/15	TP 14/17	For hearing	433	PPG Asian Paints Pvt. Ltd. Vs Metal Closures Pvt. Ltd.	

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
. K C SUDARSHAN	Advocate bos	Kc Pulgur.
9945778664	Petitioner	

## ORDER

Counsel for Petitioner is present. He is directed to comply the objections raised by the Registry which are noticed after examining the Form-V filed by him. For compliance list it on 27/11/2017.

Member (T)

Member (J)